

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2005/ 410 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Moushumi De,
District & Sessions Judge,
Bongaigaon.

Dated Guwahati, the 24th January, 2025.

Sub:- **Earned Leave.**

Ref:- Letter No.DJB.I-11/2023-25/358, dtd. 16.01.2025.

Madam,

With reference to the above, I am directed to inform you that you have been granted **24 (twenty four) days earned leave w.e.f. 04.02.2025 to 27.02.2025** (prefixing 02.02.2025 and 03.02.2025), **along with station leave permission, with the official vehicle, at own cost, from the morning of 02.02.2025 till the morning of 28.02.2025.** Further, you are to hand over the charge of your Court and Office to the next senior most Judicial Officer available at the station before proceeding on leave.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2005/ 411 - 412 /A, dated , 24-01-2025
Copy to-

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.
(Copy of duly filled in leave application in prescribed format is enclosed herewith).
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]